

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 32 of 2011 & IA Nos. 49 of 2011 and 90 of 2011

Dated: 16th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Tata Power Company Limited Appellant (s)

Versus

M.E.R.C. & Ors. ... Respondent (s)

**Counsel for the Appellant (s) : Mr. Jaideep Gupta, Sr. Adv.
Ms. Sakya Choudhary
Ms. Nandini Gore
Mr. Abhishek Roy
Ms. Aditi Bhalla
Ms. Mandakini Ghosh**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
for R-1
Mr. M.Y. Deshmukh for R-2 & 6
Mr. Hasan Murtaza for R-4
Mr. Gopal Jain for R-7**

ORDER

Heard the learned counsel for the respondent nos. 1, 2 and 6.

Post the matter for further hearing on **30th November, 2011** at 2.30 p.m. In the meantime, the parties are directed to file their respective written submissions.

**(P.S. Datta)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**

